

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date:05th October, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Appeal No. 28/2017(CZ)	Smt. Ramesh Gupta Vs State of M.P. & 6 Ors.	Mr. S.L.Malviya, Adv.	
FOR HEARING				
2.	Appeal No. 24/2017(CZ)	Ramesh Agarwal Vs Union of India & Ors.	Mr. Saurabh Sharma, Adv. Mr. Anurag Maheshwari, Adv. Mr. Atul Shrivastava, Adv. Mr. Arpit Maheshwari, Adv.	
3.	Appeal No. 10/2016(CZ) (M.A.No.617/16) (M.A.No.276/17)	Jaigopal Soni Vs. Union of India & 10 Ors.	Mr. Jaigopal Soni, Appli. in person Mr. Aamir Zafar, Adv. Mr. Shantanoo Saxena, Adv. Mr. Siddharth Chauhan, Adv. Ms. Parul Bhadoria, Adv. Mr. OmShankarShrivastava, Adv.	
4.	Original Application No. 34/2015(CZ)	Nityanand Mishra (Saraiyu River, Chitrakoot) Vs. State of MP & 12 Ors.	Mr. Ramdarash Tiwari, Adv. Mr. Vidhya Sagar Mishra, Adv. Mr. Sachin K.Verma, Adv. Ms.Parul Bhadoria, Adv. Mr. Rohit Sharma, Adv.	
5.	Original Application No. 40/2015(CZ)	Y.N. Pandey Vs. The Collector, Jagdalpur & 4 Ors.	Mr. R.G. Mahajan, Adv. Mr. Deepesh Joshi, Adv. Ms. Anjum Feroz, Adv. Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv.	
6.	Original Application No. 49/2017(CZ)	Chandan C. Arora Vs Bhopal Municipal Corp. & Ors.	Mr. Ajay Gupta, Adv. Mr. Vivek Choudhary, Adv. for Dr. Vijay Choudhary, Adv.	
7.	Original Application No. 59/2015(CZ) (M.A.No.225/17)	Ramesh Singh Tomar Vs. Surendra Singh Bhadoria & 5 Ors.	Mr. Ramesh Singh Tomar, Applicant Mr. Yogesh Bhatnagar, Adv. Mr. Vijay Shahani, Adv. Ms. Poonam Shahani, Adv. Mr. Chandra Gopal, Adv.	
8.	Original Application No. 73/2017 (CZ)	Shailesh Pandey Vs. MoEf & 5 Ors.	Mr. Anand Mohan Tiwari, Adv. Mr. Harshvardhan Singh Rathore, Adv. Mr. Siddharth Singh Chauhan, Adv.	
9.	Original Application No. 66/2015(CZ) with O.A. No.337/2014(CZ) (M.A.No.121/17)	Rizwan Pathan & Ors. Vs District Collector Sehore & 3 Ors. Vinod kumar kori Vs. State of M.P. & Ors.	Mr. Rizwan Pathan, Applicant in Person. Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, adv.	

10.	Original Application No. 116/2016(CZ)	Nav Yuvak Ajay Ekta Samiti Vs. Hindustan Copper Limited & 2 Ors.	Mr. Ankur Pastor, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. A.K.Charles, Adv.	
11.	Original Application No. 11/2015 (CZ)	Kishore Samrite (Copper Mining) Vs. M/s Hindustan Copper Ltd. &10 Ors.	Mr. R.S. Verma Adv. Mr. Dharamveer Sharma,Adv. Mr. OmShankarShrivastav,Adv. Mr. Sachin K. Verma, Adv. Mr. Yadvendra Yadav, Adv. Mr. V.H.Vaswani, Adv. Ms. Parul Bhadoria Adv. for Mr. Purushaindra Kaura Adv. Mr. Shrey Raj Saxena, Adv.	
12.	Original Application No. 27/2016(CZ) (M.A.No.672/16)	Ashok Kumar Bhatnagar Vs. Hindustan Copper Limited & Ors.	Mr. DharamveerSharma,Adv. Mr. R.K.Sanghi, Adv. Mr. Sachin K. Verma, Adv. Mr.OmShankarShrivastava,Adv. Mr. Yadvendra Yadav, Adv. Mr. V.H.Vaswani, Adv. Mr. Vinod Kumar Maran,Adv. Ms. Parul Bhadoria, Adv.	
FOR COMPLIANCE				
13.	Original Application No. 121/2016(CZ)	Jagannath Mane Vs. Union of India & 7 Ors.	Mr. Shekhar Sharma, Adv.	
14.	Original Application No. 06/2017(CZ)	Manoj Kushwah Vs State of M.P. & 3 Ors.	Mr. R.G. Mahajan, Adv. Mr. Ashutosh Mahajan, Adv. Mr.ShubhodaJambhorkar,Adv. Mr. Deepesh Joshi, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Arpit Saxena, Adv. Mr. Sachin K. Verma, Adv. Mr. Ankit Saxena, Adv.	
15.	Original Application 45/2016(CZ) (M.A.No.442/17)	Dr. Shailendra Kumar Modi Vs. Bhopal Sahkari Dugdh Sangh Maryadit & 2 Ors.	Mr.OmShankarShrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Ravi Prakash Goyal, Adv. Mr. Sachin K. Verma, Adv. Mr. Siddharth Singh, Adv.	

Date:05th October, 2017

Time : 2.30 PM

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
16.	Original Application No. 95/2016(CZ)	Shaurya Pratap Singh Parihar Vs. Union of India & 7 Ors.	Mr. Vijay Kumar Choudhary Mr. Yadvendra Yadav, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Sandeep Singh, Adv. Mr. Siddharth Chouhan, Adv. Mr. Rohit Sharma, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Anand Tiwari, Adv.	

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